

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 102

CP (IB) No. 248/Chd/Pb/2022

**IN THE MATTER OF:**

Vinod Thapar, PG, Thapar Hosiery  
Mills Pvt. Ltd.

...Petitioner

**Under Section:** 94, IBC 2016

**Order delivered on 06.03.2024**

**CORAM:**

**SH. SUBRATA KUMAR DASH**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Petitioner : Ms. Divya Sharma, Advocate

**ORDER**

It is pointed out by Ld. Counsel for the Petitioner that Item No. 102 has been wrongly listed whereas, as per the order dated 07.02.2024, this is to be listed on 13.03.2024. Registry is directed to fix the same on the relevant date i.e., 13.03.2024, and a copy of this order be sent to AR for necessary action.

Sd/-

**(SUBRATA KUMAR DASH)**  
**MEMBER (T)**

Preeti

Sd/-

**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**